

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

55. CA 122/2016 CA 123/2016 in TCP 94/2014

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022**

NAME OF THE PARTIES: - Purshotam V. Raheja & Ors.
V/s
Ottokar Trading Pvt. Ltd.

APPEARANCE :

FOR THE APPLICANT : None present

FOR THE RESPONDENT : None present

Section: 397-398 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **18.11.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
30.08.2022
ANKIT

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)